

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.280 of 2017 (SZ)**

**Applicant/s**

M. Nagaraj  
Thiruvallur Nagar  
Korukupet, Chennai

Chennai

**Respondents**

1. The Tamil Nadu Pollution Control Board  
rep. by its Member Secretary, Chennai
2. The District Collector, Chennai
3. The Commissioner, Corporation of  
Chennai
4. Murugesan

**Counsel appearing for applicant**

**Counsel appearing for respondents**

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 20<sup>th</sup> December, 2017</p> <p>The matter was kept, as there was no representation at the first hearing time when the case was called. When it was again called after completion of the list, there is no representation.</p> <p>List the matter on 22.12.2017</p> <p>....., JM (Justice M.S.Nambiar)</p>